

आयकर अपीलीय अधिकरण, सुरत न्यायपीठ, सुरत
IN THE INCOME TAX APPELLATE TRIBUNAL
SURAT BENCH, SURAT

BEFORE SHRI PAWAN SINGH, Hon'ble JUDICIAL MEMBER
AND Dr.SHRI ARJUN LAL SAINI, Hon'ble ACCOUNTANT MEMBER

(Virtual Hearing)

आ.अ.सं./I.T.A No.1622/AHD/2016

निर्धारण वर्ष/Assessment Year: 1995-96

M/s.Ronak Oil Mills Pvt. Ltd., G-7, Industrial Estate, Kadodara, Vareli, Surat – 394 140. [PAN: AACCR 2122 H]	Vs .	The Income Tax Officer, Ward-2(1)(1), Surat.
अपीलार्थी / Appellant		प्रत्यर्थी/Respondent

निर्धारितीकीओर से /Assessee by	Ms. Chaitali Shah - CA
राजस्वकीओर से /Revenue by	Smt. Anupama Singhla – Sr.DR

सुनवाई की तारीख/ Date of hearing:	27.04.2021
उद्घोषणा की तारीख/Pronouncement on:	27.04.2021

आदेश / O R D E R

PER PAWAN SINGH, JUDICIAL MEMEBER:

1. This appeal by the Assessee is directed against the order of Id.Commissioner of Income Tax(Appeals)-II, Surat hereinafter referred as “Ld.CIT(A)” dated 16.09.2015 for the assessment year (AY) 1995-96.
2. This appeal came up hearing on 27th April 2021. The assessee has already filed application dated 25.03.2021 contending therein that the assessee has settled dispute with the Department under Vivad-Se-Vishwas Scheme–2020 and had already received Form-3, vide Certificate No.276080170270221 issued from the office of Principal Commissioner of Income Tax, Surat-1, dated 27.02.2021 copy

of which is filed. The assessee through application requested for withdrawal of appeal.

3. The Id.Departmental Representative (Sr.DR) appearing for the Revenue has no objection if the appeal of assessee is dismissed as withdrawn. Considering the contents of the application filed by the assessee, the appeal of the assessee is dismissed as withdrawn being settled. Resultantly, the appeal of the Assessee is dismissed. The AO is directed to pass consequential order as per CBDT Circular No.3/2021 dated 04.03.2021.

Order pronounced on 27th April 2021 at the time of hearing of appeal.

Sd/-

(Dr.ARJUN LAL SAINI)

(लेखा सदस्य/ACCOUNTANT MEMBER)

सुरत/ **Surat**, दिनांक **Dated:** 27th April 2021 /#SGR

Copy of order sent to- Assessee/AO/Pr. CIT/ CIT (A)/ ITAT (DR)/Guard file of ITAT.

Sd/-

(PAWAN SINGH)

(न्यायिक सदस्य/JUDICIAL MEMBER)

By order

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Assistant Registrar, Surat